

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 212/MP/2019**

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Power Supply Agreement dated 18.2.2016 executed between Sembcorp Energy India Limited and the Discoms for release of amounts arbitrarily and wrongfully withheld by Respondents from fuel charges legally payable to Sembcorp Energy India Limited.

Date of Hearing : 28.5.2021

Coram : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri P. K. Singh, Member

Petitioner : Sembcorp Energy India Limited (SEIL)

Respondents : Southern Power Distribution Company of Telangana and 2 Ors.

Parties Present : Shri Sanjay Sen, Sr. Advocate, SEIL  
Shri Vishrov Mukerjee, Advocate, SEIL  
Shri Ameya Vikram Mishra, Advocate, SEIL  
Shri Ruth, Advocate, SEIL  
Ms. Swapna Seshadri, Advocate, Telangana Discoms  
Shri Damodar Solanki, Advocate, Telangana Discoms  
Shri Milind Nigudkar, SEIL  
Shri Pakaj Kapoor, SEIL  
Shri D. N. Sharma, Telangana Discoms

**Record of Proceedings**

Case was called out for virtual hearing.

2. Learned senior counsel for the Petitioner made detailed submissions in support of his contention that the Respondents have unlawfully deducted and withheld the payment of fuel charges due and payable to the Petitioner for the period from May, 2017 to December, 2018. He extensively relied upon the provisions of the Power Supply Agreement dated 18.2.2016 and correspondence exchanged between the parties.

3. Learned counsel for the Respondents, Telangana Discoms requested to adjourn the matter due to non-availability of arguing counsel and prayed to fix another date to respond. Request was allowed by the Commission and accordingly, the matter was adjourned. The Petitioner was directed to file its written submissions, if any, within in a week.

4. Matter remained Part-heard. The matter shall be listed for the submissions of the Respondents in due course for which separate notice will be issued.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**